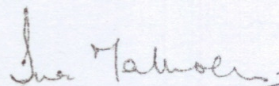


OFFICE OF THE DISTRICT & SESSIONS JUDGE (SE), SAKET COURTS, NEW DELHI.

CIRCULAR

It has been observed by the undersigned that the mothly/quarterly statement disposal statements of the judicial officers are not being sent to this office by the 5th of every month. This causes delay in submission of monthly/quarterly disposal statements to the Hon'ble High Court of Delhi. Therefore it is impressed upon all the judicial officers to submit their monthly statement by the 5th of every month.

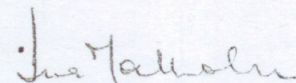

(INA MALHOTRA) 22/11/13
DISTRICT & SESSIONS JUDGE (SE)

11584-11619
No. _____ Circular/Gaz./DJ West/2013

Dated, Delhi the 25/11/13

Copy forwarded for information and necessary action to :

1. All the Judicial Officers of South East District, Saket Courts, New Delhi.
2. The Website Committee, Tis Hazari Court, Delhi.


DISTRICT & SESSIONS JUDGE (SE)